

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 11th NOVEMBER, 2023

No. 288 A: the Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Ms. Punam Kumari, Addl. Civil Judge (Jr. Div.)-cum- J.M. 1 st Class, Dhanbad	(a) Dhanbad (b) Dhanbad (c) Dhanbad	S.D.J.M., Dhanbad
2.	Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Bokaro	(a) Bokaro (b) Bokaro (c) Bokaro	S.D.J.M., Bokaro
3.	Mr. Abhinaw Kumar, Addl. Civil Judge-cum-J.M. 1 st Class, Garhwa	(a) Garhwa (b) Garhwa (c) Garhwa	S.D.J.M., Garhwa
4.	Ms. Anulica Kumar, Addl. Civil Judge-cum-J.M. 1 st Class, Ramgarh	(a) Ramgarh (b) Ramgarh (c) Ramgarh	S.D.J.M., Ramgarh
5.	Ms. Rashmi Agarwal, SDJM, Deoghar	(a) Bermo at Tenughat (b) Bokaro (c) Bokaro	S.D.J.M., Bermo at Tenughat
6.	Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Ranchi	(a) Ranchi (b) Ranchi (c) Ranchi	S.D.J.M., Ranchi
7.	Sri Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur	(a) Nagar Untari (b) Garhwa (c) Garhwa	S.D.J.M., Nagar Untari, Garhwa
8.	Mr. Pranav Kumar, Judicial Magistrate-cum-Judge I/c-cum-PM, JJB, Gumla	(a) Gumla (b) Gumla (c) Gumla	S.D.J.M., Gumla
9.	Ms. Reema Kumari, Judicial Magistrate 1 st Class-cum-Civil Judge (Junior Division), Hazaribagh	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh	S.D.J.M., Hazaribagh
10.	Mr. Ashish Agarwal, JM-cum-Judge I/c, Giridih	(a) Giridih (b) Giridih (c) Giridih	S.D.J.M., Giridih
11.	Ms. Kanchan Kumari, JM-cum-PM, JJB, Jamshedpur	(a) Jamshedpur (b) Jamshedpur (c) Jamshedpur	S.D.J.M., Jamshedpur
12.	Ms. Kirti Kumari Burnwal, Addl. Civil Judge (Junior Division)-cum-JM, Godda	(a) Godda (b) Godda (c) Godda	S.D.J.M., Godda
13.	Ms. Sandhya Prasad, JM, Deoghar	(a) Deoghar (b) Deoghar (c) Deoghar	S.D.J.M., Deoghar

By order of the Court,

Sd/- Mohammad Shakir
Registrar General

Memo No. 4190 /Apptt.

Dated Ranchi the 11th November, 2023

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 11TH NOVEMBER, 2023

No. 289 A: The Officers named in Column No. 02 are transferred/ posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

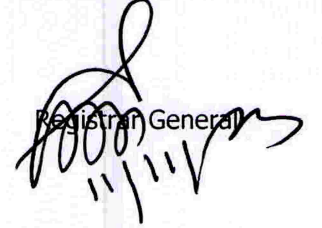
SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Abhinav Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Dhanbad	Dhanbad	J.M.-cum-Judge I/c, Dhanbad
2.	Ms. Rashmi Agarwal, S.D.J.M., Deoghar	Bermo at Tenughat	S.D.J.M.-cum- Judge I/c, Bermo at Tenughat
3.	Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge I/c, Bermo at Tenughat	Deoghar	JM-cum-Judge I/c, Deoghar
4.	Mr. Amit Khanna, S.D.J.M.-cum-Judge I/c, Nagar untari, Garhwa	Nagar Untari	JM-cum-Judge I/c, Nagar untari, Garhwa
5.	Mr. Shivraj Mishra, Addl. Civil Judge (Junior Division)-cum- JM, Ranchi	Ranchi	JM-cum-Judge I/c, Ranchi
6.	Mr. Divyam Chaudhary, JM, Godda	Godda	JM-cum-Judge I/c, Godda

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4192 /Apptt.

Dated Ranchi the 11th November, 2023

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 11TH NOVEMBER, 2023

No. 290 A: The Judicial officers named in Column no. 02 are transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.	Designation of the officers after vesting the powers of Civil Judge (Junior Division) & others
01	02	03	04	05
1.	Mr. Kanishk Rathaur, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	(a) Civil Judge (Junior Division) (b) Garhwa (c) Garhwa	(a) Rs. 7,00,000/- within the local limits of Garhwa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Garhwa Munsifi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1 st Class-cum-P.M.(JJB), Garhwa
2.	Ms. Jaya Smita Kujur, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Gumla	(a) Civil Judge (Junior Division) (b) Gumla (c) Gumla	(a) Rs. 7,00,000/- within the local limits of Gumla Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Gumla Munsifi	Civil Judge (Jr. Div.), Gumla
3.	Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Ranchi	(a) Civil Judge (Junior Division) (b) Ranchi (c) Ranchi	(a) Rs. 7,00,000/- within the local limits of Ranchi Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi	Civil Judge (Jr. Div.), Ranchi
4.	Ms. Samirah Khan, Addl. Civil Judge (Junior Division)-cum-J.M. 1 st Class, Bokaro	(a) Civil Judge (Junior Division) (b) Bokaro (c) Bokaro	(a) Rs. 7,00,000/- within the local limits of Bokaro Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Bokaro Munsifi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1 st Class-cum-P.M.(JJB), Bokaro
5.	Ms. Divya Raghav, Addl. Civil Judge (Junior Division)-J.M. 1 st Class - Dhanbad	(a) Civil Judge (Junior Division) (b) Dhanbad (c) Dhanbad	(a) Rs. 7,00,000/- within the local limits of Dhanbad Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi	Civil Judge (Junior Division), Dhanbad

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4194 /Apptt.

Dated Ranchi the 11th November, 2023

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.

Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 11TH NOVEMBER, 2023

No. 291 A: The Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their name given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officers named in Column no. 02 to be exercised at their respective place of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
01	02	03
1.	Sri Arun Kumar Dubey, Civil Judge (Senior Division), Deoghar (Madhupur)	Deoghar (Madhupur)
2.	Sri Alok Kumar, Civil Judge (Senior Division), Jamshedpur	Jamshedpur
3.	Sri Abhishek Srivastava, Civil Judge (Senior Division), Ranchi	Ranchi
4.	Sri Narendra Kumar, Civil Judge (Senior Division), Jamshedpur	Jamshedpur
5.	Sri Manoj Kumar Indwar Civil Judge (Senior Division), Chatra	Chatra
6.	Sri Anil Kumar III, Civil Judge (Senior Division), Jamshedpur	Jamshedpur
7.	Sri Shera Samson Tirkey, Civil Judge (Senior Division), Ranchi	Ranchi
8.	Sri Sharat Nishikant Kujur, Civil Judge (Senior Division), Garhwa	Garhwa
9.	Sri Milan Kumar, Civil Judge (Senior Division), Chatra	Chatra
10.	Ms. Ritu Kujur, Civil Judge (Senior Division), Daltonganj	Daltonganj
11.	Ms. Veena Kumari, Civil Judge (Senior Division), Garhwa	Garhwa
12.	Sri Gautam Kumar, Civil Judge (Senior Division), Koderma	Koderma
13.	Sri Praveen Oraon, Civil Judge (Senior Division), Ranchi	Ranchi
14.	Sri Ravi Choudhary, Civil Judge (Senior Division), Garhwa (Nagar Untari)	Garhwa (Nagar Untari)
15.	Ms. Nirmala Barla, Civil Judge (Senior Division), Gumla	Gumla
16.	Sri Ashok Kumar No. IV, Civil Judge (Senior Division), Ranchi	Ranchi
17.	Ms. Anamika Kisku, Civil Judge (Senior Division), Seraikella	Seraikella
18.	Sri Remi Praphul Baa, Civil Judge (Senior Division), Godda	Godda
19.	Ms. Anju Kumari Minz, Civil Judge (Senior Division), Ranchi	Ranchi
20.	Ms. Santoshini Murmu, Civil Judge (Senior Division), Dhanbad	Dhanbad
21.	Sri Krishna Lohra, Civil Judge (Senior Division), Garhwa	Garhwa
22.	Ms. Seema Kumari Minz, Civil Judge (Senior Division), Giridih	Giridih
23.	Ms. Mariam Hemrom, Civil Judge (Senior Division), Simdega	Simdega
24.	Sri Bhupesh Chandra Samad, Civil Judge (Senior Division), Bokaro	Bokaro
25.	Sri Surendra Bedia, Civil Judge (Senior Division), Godda	Godda
26.	Sri Vishal Majhee, Civil Judge (Senior Division), Pakur	Pakur
27.	Ms. Shruti Soren, Civil Judge (Senior Division), Ranchi	Ranchi
28.	Sri Walter Bhengra, Civil Judge (Senior Division), Ranchi	Ranchi
29.	Ms. Pratima Oraon, Addl. Civil Judge (Junior Division)-cum-JM, Dhanbad	Dhanbad
30.	Mr. Abhinav Tripathi, Addl. Civil Judge (Junior Division), Dhanbad	Dhanbad
31.	Mr. Kanishk Rathaur, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Garhwa
32.	Ms. Ruby, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj	Daltonganj
33.	Ms. Vidyawati Kumari, Addl. Civil Judge (Junior Division)-cum-JM, Ramgarh	Ramgarh
34.	Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge I/c, Bermo at Tenughat	Deoghar
35.	Mr. Amit Khanna, SDJM-cum-Judge I/c, Nagar Untari (Garhwa)	Nagar Untari (Garhwa)
36.	Mr. Shivraj Mishra, Addl. Civil Judge (Junior Division)-cum-JM, Ranchi	Ranchi

37.	Ms. Mansi, Addl. Civil Judge (Junior Division)-cum-JM, Giridih	Rajmahal (Sahebganj)
38.	Ms. Samirah Khan, Addl. Civil Judge (Junior Division), Bokaro	Bokaro
39.	Mr. Divyam Chudhary, Judicial Magistrate, Godda	Godda
40.	Mr. Edith Horo, Judicial Magistrate-cum-Civil Judge (Jr.Div.), Giridih	Giridih

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeship as mentioned in Column No. 03 of the table above before the concerned Principal District & Sessions Judges with immediate effect.

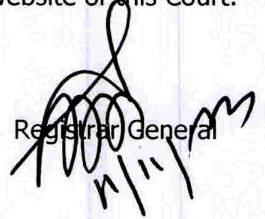
Further, the concerned Principal District and Sessions Judges are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4196 /Apptt.

Dated Ranchi the 11th November, 2023

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 11TH NOVEMBER, 2023

No. 292 A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/ 2018 (arising out of SLP(C) no. 15852 of 2016), Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of Jharkhand Judicial Service (Recruitment) Rules, 2004, the services of the following Probationary Civil Judges (Junior Division), appointed in the year 2015 & 2018 respectively are hereby confirmed with effect from the date mentioned against his/ her name in Column No. 03 of the table given below:

Sl. No.	Name of the Probationary Civil Judge (Junior Division) with place of posting.	Date of Confirmation
01.	02.	03.
1.	Md. Zaved Khan, Addl. Civil Judge (Junior Division), Garhwa	10.07.2018
2.	Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi	08.03.2021
3.	Ms. Rashmi Agrawal, S.D.J.M., Deoghar	05.02.2021
4.	Sri Amikar Parwar, Railway Judicial Magistrate, Porahat (Chaibasa)	12.03.2021
5.	Ms Kanchan Kumari, J.M.-cum-P.M., J.J. Board, Jamshedpur	06.02.2021
6.	Ms. Khushboo Tyagi, S.D.J.M.-cum-P.M., J.J. Board, Jamtara	20.02.2021
7.	Sri Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Dumka	01.02.2021
8.	Sri Alok Singh, S.D.J.M.-cum-P.M., J.J. Board-cum-Judge I/c, Sahebganj	03.02.2021
9.	Sri Ashish Agrawal, Judge I/c-cum-J.M., Giridih	17.02.2021
10.	Ms. Babita Mittal, J.M.-cum-P.M., J.J. Board, Deoghar	15.02.2021
11.	Sri Amit Gupta, S.D.J.M.-cum-Judge I/c, Daltonganj	23.02.2021
12.	Ms. Ila Kandpal [U.O.T. AS Addl. Civil Judge (Junior Division)-cum-JM, Ranchi]	17.02.2021
13.	Sri Rishi Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1st Class-cum-Spl. Court, elected MP/ MLA, Chaibasa	26.02.2021
14.	Ms. Anulica Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh	13.07.2021
15.	Ms. Puja Kumari Lal, J.M.-cum-P.M., J.J. Board, Lohardaga	06.08.2021
16.	Sri Deepak Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Bermo at Tenughat (Bokaro)	02.02.2021
17.	Sri Mithilesh Kumar, S.D.J.M.-cum-P.M., J.J. Board, Latehar	02.02.2021
18.	Sri Rahul Kumar, Civil Judge (Jr. Div.)-cum-Judge I/c-cum-J.M., Latehar	23.02.2021
19.	Ms. Punam Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad	13.12.2021
20.	Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshepur	05.03.2021
21.	Sri Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.), Khunti	06.02.2021
22.	Sri Tushar Anand, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Khunti	12.04.2021
23.	Sri Julian Anand Toppo, Railway Judicial Magistrate, Madhupur at Deoghar	23.02.2021
24.	Sri Amit Alda, S.D.J.M.-cum-Civil Judge (Jr. Div.), Ghatshila	05.02.2021
25.	Ms. Sandhya Prasad, J.M. Deoghar	12.04.2021
26.	Sri Jitendra Ram, S.D.J.M.-cum-Special Court MP/ MLA, Dumka	03.02.2021
27.	Sri Edith Horo, Civil Judge (Jr. Div.)-cum-J.M., Giridih	27.02.2021
28.	Sri Mukti Bhagat, J.M.-cum-P.M., J.J. Board, Chatra	01.02.2021
29.	Sri Satish Kumar Munda, Civil Judge (Jr. Div.)-cum-Special Court, elected MP/ MLA, Daltonganj	26.02.2021
30.	Ms. Sushila Hansda, S.D.J.M., Madhupur (Deoghar)	17.12.2021
31.	Ms. Anjilina Neelam Marki, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	02.02.2021

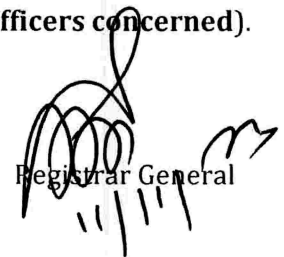
32.	Sri Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra	03.02.2021
33.	Ms. Sumeeta Shweta Minz, J.M.-cum-P.M. J.J. Board, Hazaribagh	02.02.2021
34.	Sri Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Seraikela	19.02.2021
35.	Sri Tausif Meraj, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c, Chaibasa	01.02.2021
36.	Sri Manjeet Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c, Simdega	01.02.2021
37.	Sri Pranav Kumar, Judge I/c-cum-J.M.-cum-P.M., J.J. Board, Gumla	02.02.2021
38.	Sri Manoj Kumar, Railway Judicial Magistrate, Daltonganj	02.02.2021
39.	Sri Hussamuddin Waris, S.D.J.M., Rajmahal (Sahebganj)	02.02.2021
40.	Ms. Kanchan Toppo, S.D.J.M.-cum-P.M., J.J. Board, Koderma	02.02.2021
41.	Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad	05.02.2021
42.	Sri Nirmal Kumar Bharti, S.D.J.M.-cum-P.M., J.J. Board, Pakur	01.02.2021
43.	Sri Kishore Kumar, J.M.-cum-P.M., J.J. Board, Godda	12.02.2021
44.	Ms. Reema Kumari, Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh	23.02.2021
45.	Ms. Vidyawati Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh	02.02.2021
46.	Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi	05.02.2021

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 4198 /Apptt

Dated Ranchi the 11th November, 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ the concerned Principal District & Sessions Judges of Jharkhand and Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**).


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 11TH NOVEMBER, 2023

No. 293 A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/ 2018 (arising out of SLP(C) no. 15852 of 2016), Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of Jharkhand Judicial Service (Recruitment) Rules, 2004, the Court has been pleased to allow the Civil Judges (Junior Division), name in Column No. 02 to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the date as noted against his/ her name in Column No. 04 of the table given below:

Sl. No.	Name of the Probationary Civil Judge (Junior Division) with place of posting.	Date of Joining	Date of grant of 1st increment
01.	02.	03.	04.
1.	Md. Zaved Khan, Addl. Civil Judge (Junior Division), Garhwa	10.07.2015	10.07.2016
2.	Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi	08.03.2018	08.03.2019
3.	Ms. Rashmi Agrawal, S.D.J.M., Deoghar	05.02.2018	05.02.2019
4.	Sri Amikar Parwar, Railway Judicial Magistrate, Porahat (Chaibasa)	12.03.2018	12.03.2019
5.	Ms Kanchan Kumari, J.M.-cum-P.M., J.J. Board, Jamshedpur	06.02.2018	06.02.2019
6.	Ms. Khushboo Tyagi, S.D.J.M.-cum-P.M., J.J. Board, Jamtara	20.02.2018	20.02.2019
7.	Sri Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Dumka	01.02.2018	01.02.2019
8.	Sri Alok Singh, S.D.J.M.-cum-P.M., J.J. Board-cum-Judge I/c, Sahebganj	03.02.2018	03.02.2019
09.	Sri Ashish Agrawal, Judge I/c-cum-J.M., Giridih	17.02.2018	17.02.2019
10.	Ms. Babita Mittal, J.M.-cum-P.M., J.J. Board, Deoghar	15.02.2018	15.02.2019
11.	Sri Amit Gupta, S.D.J.M.-cum-Judge I/c, Daltonganj	23.02.2018	23.02.2019
12.	Ms. Ila Kandpal [U.O.T. AS Addl. Civil Judge (Junior Division)-cum-JM, Ranchi]	17.02.2018	17.02.2019
13.	Sri Rishi Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1st Class-cum-Spl. Court, elected MP/ MLA, Chaibasa	26.02.2018	26.02.2019
14.	Ms. Anulica Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh	13.07.2018	13.07.2019
15.	Ms. Puja Kumari Lal, J.M.-cum-P.M., J.J. Board, Lohardaga	06.08.2018	06.08.2019
16.	Sri Deepak Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Bermo at Tenughat (Bokaro)	02.02.2018	02.02.2019
17.	Sri Mithilesh Kumar, S.D.J.M.-cum-P.M., J.J. Board, Latehar	02.02.2018	02.02.2019
18.	Sri Rahul Kumar, Civil Judge (Jr. Div.)-cum-Judge I/c-cum-J.M., Latehar	23.02.2018	23.02.2019
19.	Ms. Punam Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad	13.12.2018	13.12.2019
20.	Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshepur	05.03.2018	05.03.2019
21.	Sri Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.), Khunti	06.02.2018	06.02.2019

22.	Sri Tushar Anand, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Khunti	12.04.2018	12.04.2019
23.	Sri Julian Anand Toppo, Railway Judicial Magistrate, Madhupur at Deoghar	23.02.2018	23.02.2019
24.	Sri Amit Alda, S.D.J.M.-cum-Civil Judge (Jr. Div.), Ghatshila	05.02.2018	05.02.2019
25.	Ms. Sandhya Prasad, J.M. Deoghar	12.04.2018	12.04.2019
26.	Sri Jitendra Ram, S.D.J.M.-cum-Special Court MP/ MLA, Dumka	03.02.2018	03.02.2019
27.	Sri Edith Horo, Civil Judge (Jr. Div.)-cum-J.M., Giridih	27.02.2018	27.02.2019
28.	Sri Mukti Bhagat, J.M.-cum-P.M., J.J. Board, Chatra	01.02.2018	01.02.2019
29.	Sri Satish Kumar Munda, Civil Judge (Jr. Div.)-cum-Special Court, elected MP/ MLA, Daltonganj	26.02.2018	26.02.2019
30.	Ms. Sushila Hansda, S.D.J.M., Madhupur (Deoghar)	17.12.2018	17.12.2019
31.	Ms. Anjilina Neelam Marki, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur	02.02.2018	02.02.2019
32.	Sri Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra	03.02.2018	03.02.2019
33.	Ms. Sumeeta Shweta Minz, J.M.-cum-P.M. J.J. Board, Hazaribagh	02.02.2018	02.02.2019
34.	Sri Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Seraikela	19.02.2018	19.02.2019
35.	Sri Tausif Meraj, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c, Chaibasa	01.02.2018	01.02.2019
36.	Sri Manjeet Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c, Simdega	01.02.2018	01.02.2019
37.	Sri Pranav Kumar, Judge I/c-cum-J.M.-cum-P.M., J.J. Board, Gumla	02.02.2018	02.02.2019
38.	Sri Manoj Kumar, Railway Judicial Magistrate, Daltonganj	02.02.2018	02.02.2019
39.	Sri Hussamuddin Waris, S.D.J.M., Rajmahal (Sahebganj)	02.02.2018	02.02.2019
40.	Ms. Kanchan Toppo, S.D.J.M.-cum-P.M., J.J. Board, Koderma	02.02.2018	02.02.2019
41.	Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad	05.02.2018	05.02.2019
42.	Sri Nirmal Kumar Bharti, S.D.J.M.-cum-P.M., J.J. Board, Pakur	01.02.2018	01.02.2019
43.	Sri Kishore Kumar, J.M.-cum-P.M., J.J. Board, Godda	12.02.2018	12.02.2019
44.	Ms. Reema Kumari, Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh	23.02.2018	23.02.2019
45.	Ms. Vidyawati Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh	02.02.2018	02.02.2019
46.	Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi	05.02.2018	05.02.2019


By Order of the Court,

Sd/- Mohammad Shakir
Registrar General

Memo No. 4199/Apptt

Dated Ranchi the 11th November, 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ the concerned Principal District & Sessions Judges of Jharkhand and Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**).


Registrar General